

IN THE NATIONAL COMPANYLAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 128
(CAA)-98(PB)/2019

IN THE MATTER OF:

Relico Minchem Exports Pvt. Ltd. with
Math 2 Information Systems Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 19.08.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. L.N. GUPTA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the petitioner: Mr. Kartikeya Goel, Adv.
For the Respondent(s): Mr. Amish Tandon, Adv. for OL
Ms. Sonam Sharma, CP for RD(NR)

ORDER

Arguments heard. Order reserved.



(M.M.KUMAR)
PRESIDENT



(L.N. GUPTA)
MEMBER (TECHNICAL)